

## Declaration of Assets and Liabilities

Year 2020-21

I, **Sunil Kumar** son of **Late Surendra Prasad** aged **58** years, belonging to Bihar Legislative

Assembly Secretariat Administrative Cadre service presently working as **Under Secretary, Bihar Vidhan**

**Sabha, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			<b>Sushma Kumari</b>	<b>Shalini Kumari (Daughter)</b>	<b>Saurabh Kumar (Son)</b>	
(i)	Cash	10,500/-		1000/-	2000/-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs. 266644/- (2) FD A/C in SBI vidhan Mandal Branch of Rs. 679929/-	-	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs.9233/- (2) FD A/C in SBI vidhan Mandal Branch of Rs. 457341/-	NIL	-
(iii)	Bonds, Debentures and Shares in companies	SIP in SBI of Rs.7000/-p.m	-	NIL	NIL	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1)LIC policy of sum assured Rs.-1,00,000/- annual premium Rs. 1513/- (2) Health Insurance premium Value Rs. 26781/- (3)NPS tier1 of Rs. 200000/- (4) the Co-operative Banking Society Ltd., Patna Rs. 40361/- p.m	-	NIL	NIL	-
(v)	Motor Vehicles (details of make, etc.)	(1)Hero Honda Super Splander Value Rs.8000/- (2) Maruti Alto Value Rs.-80,000/-	-	NIL	NIL	-
(vi)	Jewellery (give details of weight and value)	Gold-10 gms (Approx.)of current Value Rs.-46590/- (Approx.)	-	Gold-20gms (Approx)of of Current Value Rs. 93180/-/- (Approx.)	NIL	-
(vii)	Other assets, such as values of claims / interests	NIL	-	NIL	NIL	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Sunil Kumar*



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in Ancestral property as per HUF at P.O+Vill.- Safiyabad, Distt.- Gopalganj	-	NIL	NIL	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	-	NIL	NIL	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	-	NIL	NIL	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	406, Shiv Ganga Vihar Apartment Khajpura, Patna Super builtup Area 1190 Sqft. Purchase value Rs. 8,33,000/- Current Market Value Rs. 3200000/- (Approx.)	-	NIL	NIL	-
(v)	Others (such as interest in property)		-	NIL	NIL	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax Paid with Surcharge Rs.247387/- for the Assessment Year 2020-21 PAN No- AEXP8012P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

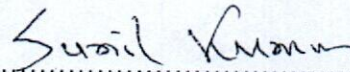
*Sunil Kumar*



**C. Personal Detail**

GPF/CPF/PRAN No.	:-	PTS/BLA-86								
Gender	:-	M		(M/F)						
Date of Birth	:-	1	1	0	7	1	9	6	2	(DD/MM/YYYY)
Class/Group	:-	A		(A/B/C)						
Cadre	:-	Administrative Cadre, Bihar Legislative Assembly Secretariat, Patna. (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)								
Home District	:-	Gopalganj								

**I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that My spouse Smt. Sushma Kumari is working as an Assistant in Bihar Legislative Assembly, Secretariat and she is declaring her own Assets separately.**

Signature ..... 

Name of Employee: Sunil kumar

Place: Patna

Designation: Under Secretary

Date: 15.02.2021

Department.. Bihar Vidhan Sabha, Patna

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**